

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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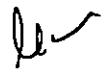
**Date of Order: 03.10.2016**

OA No. 291/00626/2016

Mr. C.B. Sharma, counsel for applicant.

Learned counsel for the applicant seeks permission to withdraw the instant O.A. with liberty to file it afresh, if the applicant succeeds in his OA No. 291/00627/2016 wherein he has impugned order of compulsory retirement.

The Original Application is dismissed as withdrawn with the liberty as aforesaid.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(SANJEEV KUMAR KAUSHIK)  
JUDICIAL MEMBER

Kumawat